NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C. PRASONNA VENKATESIA Counselfer Petitions # Sons

S. Santhosh Respondent Sons

S. Santhosh Comsel representing C. P. Mntherkar

ORDER

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri S Santhosh, proxy representing counsel for respondents present and stated that his senior counsel on record could not attend the Tribunal today. This matter is posted alongwith TCP/4/2016. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Taniq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)